

No.F.36(21)/2014-Judl.  
Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
Judicial Section  
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New Delhi, 19<sup>th</sup> February, 2014

**ORDER**

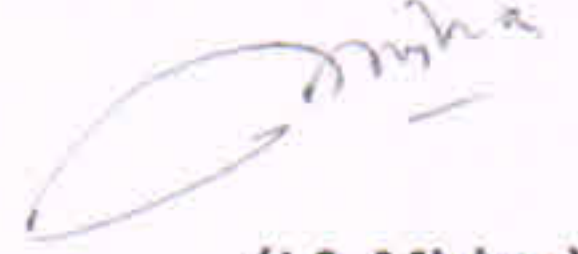
In continuation of this Department's earlier orders F.No. 36(21)/2012-Judl. dated 02.05.2013 and 36(26)/2013-Judl. dated 24.12.2013, the President is pleased to engage following advocates as Central Government Counsel for conducting the Central Government cases (other than the cases of Income-tax and Railway Departments) and for the conduct of the cases filed against Public Officers while in the service of the Central Government before the High Court of Uttarakhand at Nainital with immediate effect for a period 'until further orders'.

**UTTARAKHAND HIGH COURT  
Central Government Counsel**

S.N	Name & Address
1	Ms. Anjali Bhargava Bisht Bhawan, Hemant Kunj, Pilgrim Lodge, Mallital, Nainital 9837418318
2	Puran Singh Bisht Samwal Bhawan, Sukketal, Mallital Nainital 9412327846
3	Madhukar Pathak Bisht Bhawan, Hemant Kunj, Pilgrim Lodge, Mallital, Nainital 9457815222
4	Suresh Mishra Popular Compound, Near Cherlton Lodge, Behind B.D. Pandey Hospital ear Ropewary, Mallital, Nainital 05942-235409/9412906845
5	Satyendra Singh Vivek Vihar, Village Talli Bamori-Bandobasti, Haldwani-263139, Nainital 9012721939
6	Pawan Kumar Lohumi Advocate Uttarakhand High Court, Nainital
7	Shivanand Bhatt Advocate Uttarakhand High Court, Nainital



2. The engagement of above advocates will be governed by the terms and conditions contained in this Department's O.M. No.26(1)/99-Judl., dated 24<sup>th</sup> September, 1999 read with O.M.No.26(1)/2005-Judl., dated 31<sup>st</sup> January, 2008. and 26(1)/2011-Judl. dated 01.09.2011.
3. Hindi version of this order will follow.



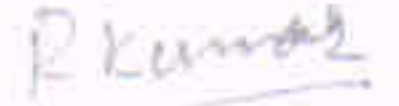
(J.S. Mishra)  
Assistant Legal Adviser

To

**All the above advocates.**

Copy to: -

1. Shri Vijay Bahadur Singh Negi, Assistant Solicitor General of India, 11, Oak Park, Mallital, Nainital. Tel.05942-232510(O), 9410941715(M).
2. Shri Gourab Banerji, Additional Solicitor General of India, AB-19, Tilak Marg, New Delhi-110 001. Tel.23386204(O), 23074158(CH), 9810064433(M).
3. The Registrar, Uttarakhand High Court, Nainital.
4. The Accountant General, Uttarakhand, Dehradun.
5. PS to ML&J/PS to Law Secretary/PS to Legislative Secretary.
6. Hindi Unit for Hindi version of this order.
7. Guard File/Judicial Section with 5 s/copies.



(Ram Kumar)  
Section Officer(Judicial)